

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/02/2019

O.A./260/557/2014

RNF

SOVESH CHANDRA MOHANTY
-V/S-
INCOME TAX

ITEM NO. 53

FOR APPLICANTS(S) Adv. : Mr. B. Panda

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has filed a memo for withdrawing the OA. Applicant is not interested to pursue this case. Hence, the OA is treated as disposed of being withdrawn.</p>
	<div style="display: flex; justify-content: space-around;"> <div data-bbox="517 1039 941 1084"> (SWARUP KUMAR MISHRA) MEMBER (J) </div> <div data-bbox="941 1039 1256 1084"> (GOKUL CHANDRA PATI) MEMBER (A) </div> </div>
	<p>pms</p>